

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/799/2019 IN CP/413/IB/2017
NAME OF PETITIONER : Vasudevan (Liquitator) M/s Of Titanium Tantalum Products Ltd
NAME OF RESPONDENT : Chennai Yetrumathi valaga Uzhiyargal Matrum & 1 Another
SECTION : Sec 60(2) Of IBC

ORDER

The Applicant is represented by Mr. Vinay Mehtha, Advocate and the Respondent is represented by Ms. Pooja Damodaran, Advocate through video conferencing platform.

List this matter on **13.09.2021** for further hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)